

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3334
ANSWERED ON:13.08.2010
CGHS FACILITIES IN MAHARASHTRA
Pratap Narayanrao Shri Sonawane

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of dispensaries of the CGHS in all the small and big cities in the country, State-wise including Maharashtra;
- (b) whether these are enough to cater to the needs of the growing beneficiaries;
- (c) if not, whether the Government proposes to bring private hospitals within the fold of the CGHS in order to augment the number of CGHS dispensaries/hospitals; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) Details are enclosed as Annexure.
- (b) CGHS is unable to extend its operations to newer areas. Serving employees staying in areas not covered by the CGHS are entitled to avail medical facilities under provision of Central Services (Medical Attendance) Rules, 1964. Retired officials staying in areas not covered by the CGHS cant get pensioner CGHS card in a city nearest to their residence for in- patient treatment and in addition get Rs.300/- (Rupees three hundred only) as Fixed Medical allowance every month for their day-to-day medical expenses.
- (c) & (d) To supplement the services being provided by the CGHS private hospitals and diagnostic centres are being empanelled under CGHS in the cities in which it is functioning.